

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 68 (RE)/1997-2002

NEW DELHI, DATED THE 3rd February,99.

In exercise of the powers conferred under Paragraph 4.11 of the Export & Import Policy,1997-2002,the Director General of Foreign Trade hereby makes the following amendments in Schedule 2 Appendix 1

Of the book titled "ITC(HS) Classification of Export and Import Items 1997-2002".

2.The following entry shall be added as S.No.39 in the Schedule 2 Appendix 1 of the book titled "ITC(HS) Classification of Export and Import Items, 1997-2002 :-

39. PEANUTS EXPORTS TO EUROPEAN UNION ALLOWED SUBJECT TO COMPULSORY REGISTRATION OF CONTRACTS WITH APEDA , ALONGWITH CONTROLLED AFLATOXIN LEVEL CERTIFICATE GIVEN BY AGENCIES/LABORATORIES NOMINATED BY APEDA .

3.This issues in the Public Interest.

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

(P.C.TRIPATHI)

JT.DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from F.No.01/91/180/00608/AM'99)